

**MANIPUR STATE LEGAL SERVICES AUTHORITY**  
(High Court of Manipur Complex, Chingmeirong, Imphal-795002)

**NOTIFICATION**

Dated, 18<sup>th</sup> August, 2016

No.8/57/2016-MASLSA: Applications are invited for recruitment of 10 (Ten) LDCs and 10 (Ten) Peons on contract basis (one LDC and One Peon each) for the Nine District Legal Services Authorities and High Court Legal Services Committee.

1. Terms and conditions of the service are as follows:

Name of Post	No of post	Consolidated pay	Essential qualification	Age	Desirable qualification	Nature of appointment
LDC	10	Rs. 8,200/- (Fixed)	Graduate with typing speed of at least 30 w.p.m	Above 21 years of age and below 35 years on the date of notification. (Upper year age limit may be relaxed upto 5 years for SC/ST/OBC candidate)	Working knowledge of computer	Purely on contractual basis for a period of 1 (one) year from the date of appointment (which may be extended from time to time)
Peon	10	Rs. 6,060/- (Fixed)	Class VIII pass	Above 21 years of age and below 35 years on the date of notification. (Upper year age limit may be relaxed upto 5 years for SC/ST/OBC candidate)	Class X pass with driving skill & possessing valid Driving license	Purely on contractual basis for a period of 1 (One) year from the date of appointment (which may be extended from time to time)

2. The mode of recruitment for the post of LDC will be conducted in three phases; written test, typing test and *viva voce*. Only those candidates who have qualified in preceding phase will be called for the succeeding phase i.e., only those candidates who have qualified the written test (objective) will be eligible for giving typing test and only those candidates who have qualified both the test will be called for *viva voce*.

Selection to the post of peon will be done on the basis of performance in *viva voce* only.

Contd.2/-

3. The last date for submitting application in prescribed format is fixed on 20<sup>th</sup> September, 2016. Admit card can be collected from the office of Manipur State Legal Services Authority from 1<sup>st</sup> October to 10<sup>th</sup> October, 2016 during office hours. The written test for recruitment of LDC is tentatively fixed on 6<sup>th</sup> November, 2016 (place and time will be notified in the Admit Card), the dates for typing test and *viva voce* will be notified later on. The *viva voce* for recruitment to the post of peon is tentatively fixed on 30<sup>th</sup> October, 2016 at the office of MASLSA, High Court of Manipur.
4. Reservation will be as per Rules.
5. The Application Form or any further information will be uploaded in the website of High Court of Manipur. ([www.hcmimphal.nic.in](http://www.hcmimphal.nic.in))
6. Duly filled Application Form should be submitted to the office of the Member Secretary, Manipur State Legal Services Authority, High Court of Manipur Complex, Chingmeirong, Imphal during office hours on or before 20<sup>th</sup> September, 2016 along with Examination Fee.

**Fees for Examination will be as follows:**

- (i) Rs. 200/- (Rupees Two Hundred) only in cash for the post of LDCs.
- (ii) Rs.100/- (Rupees One Hundred) only in cash for the post of Peons irrespective of categories.



Member Secretary  
Manipur State Legal Services Authority

## FORMAT OF APPLICATION

To

**The Member Secretary,  
Manipur State Legal Services Authority  
High Court of Manipur Complex, Chingmeirong, Imphal.**

Photo

APPLICATION FOR THE POST OF .....(LDC/PEON)

1. Name in Full (in block letters): \_\_\_\_\_

2. Sex : \_\_\_\_\_

3. Date of Birth : \_\_\_\_\_/\_\_\_\_\_/\_\_\_\_\_ DAY/MONTH/YEAR

4. Name of Father/Husband : \_\_\_\_\_

5. Address for communication (in block letters with Pin code )  
\_\_\_\_\_  
\_\_\_\_\_

P.O. \_\_\_\_\_ P.S. \_\_\_\_\_ District \_\_\_\_\_

6. Contact Number: \_\_\_\_\_

7. Whether belongs to : (Tick appropriate category) SC/ ST/OBC/GEN

8. Educational qualification (attach attested copy of the certificates)

Exam Passed	Name of Board	Year of Passing	Roll Number	Percentage of marks secured

Any extra curricular activities: \_\_\_\_\_  
\_\_\_\_\_

I do hereby declare that the statements made in the application are true, complete and correct to the best of my knowledge and belief. I understand and agree that in the event of any information being found false or incorrect or incomplete or ineligibility being detected at any time before or after selection/interview, my candidature is liable to be rejected. I shall be bound by the decision of the competent authority.

Place : \_\_\_\_\_

Date : \_\_\_\_\_

**Signature of the Candidate**

### **Check list for enclosures (please put tick mark)**

- 1) Age proof certificate
- 2) Caste certificate (if belong to SC/ST/OBC)
- 3) Educational Certificates
- 4) Computer Certificate of minimum 3 months course (for LDC Candidates)
- 5) 2 (Two) Passport size Photographs.